NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1073/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES:

Ashmita Multitrade Pvt. Ltd.

V/s.

Mindtree Export Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

35 P.D. Juin Advocate for Signature

Financial (redim Signature)

Financial (redim Debloos.

ORDER

C.P. No. 1073/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- Due to paucity of time by consent adjourned to 15.12.2017

FIRST ON BOARD.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 29.11.2017. Sd/-

M.K. Shrawat Member (Judicial)

Aah